

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2033  
ANSWERED ON:17.12.2013  
FUNDS FOR MODERNISATION OF POLICE  
Patle Kamla Devi ;Semmalai Shri S.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government has received any request from the State Governments regarding modernisation of their Police Force and to sanction additional funds for the purpose;
- (b) if so, the details thereof and the total number of such requests received and the action taken thereon, State/UT-wise including Tamil Nadu and Chhattisgarh;
- (c) whether any Special Central Fund has been granted for modernisation of State Police Force under the 12th Five Year Plan period and if so, the details thereof, State-wise;
- (d) whether additional strategies are proposed to be adopted to train the police force to deal with the crimes of technical nature; and
- (e) if so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b) : Yes, Madam. A statement showing the funds sanctioned as per action plans of various State Governments under the Scheme for Modernization of State Police Forces (MPF) for the financial year 2012-13 and 2013-14 is at Annexure. Under the MPF Scheme, the Central Government provides assistance to State Governments for construction, training, equipment, mobility, weapons etc. The Police Modernization Scheme for Union Territories has expired on 31-03-2013. Requests for additional funding from the States of Jammu and Kashmir and Mizoram have been received in this Ministry during the current year. Such requests can be funded out of contingency reserve equal to 5% of the total allocation for MPF in a particular year.

(c) : During the 12th Plan period i.e. 2012-13 to 2016-17, under MPF Scheme, an allocation of Rs.8195.53 crore and Rs.3750.87 crore towards 'Non-Plan' and 'Plan' activities respectively has been approved. The year-wise allocation of 'Plan' and 'Non-Plan' funds for MPF Scheme from 2012-13 to 2016-17 is as under:-

Table : MPF Allocation during XII Plan.  
(Rs. crore)

Year	Plan	Non-Plan	Total
2012-13	562.63	1784.30	2346.93
2013-14	797.06	1928.60	2725.66
2014-15	797.06	1640.00	2437.06
2015-16	797.06	1640.00	2437.06
2016-17	797.06	1635.53	2432.59
Total	3750.87	8628.43	12379.30

The 'Non-Plan' allocation includes an amount of Rs.432.90 crore for Mega City Policing for the financial years 2012-13 and 2013-14. The State-wise allocations are worked out annually at the commencement of each financial year.

(d) to (e) : As "Police" and 'law and order' are State subjects, falling in Entry 1 and 2 of List II of the Seventh Schedule of the Constitution, it is the primary responsibility of the State Governments to impart adequate training to their police personnel to deal with all sorts of crimes, including crimes of technical nature. A special component of Mega city Policing has been included in the XIIth Five Year Plan for the cities of Ahmedabad, Bangalore, Chennai, Hyderabad, Mumbai and Kolkata. Under Mega City Policing Sub-scheme, special assistance is provided for cities enabling them to deal with organized crime, terrorism and cyber crimes with the help of improved command and control systems and better equipment to enable quicker disposal of investigations.